

**BUSINESS ADVISORY COMMITTEE**

**FIFTIETH REPORT**

**(Fourth Lok Sabha)**

The Business Advisory Committee held a sitting on Monday, the 11th May, 1970.

2. The Committee recommend the allocation of time to the following items of Government legislative and other business as shown against each :—

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| (1) The Patents Bill, 1967, as reported by the Joint Committee.<br>( <i>Consideration and passing</i> )  | 10 hours   |
| (2) The Customs Tariff Bill, 1969.<br>( <i>Reference to Select Committee</i> )   | To be disposed of without any discussion                               |
| (3) Discussion under rule 193 to be raised by Shri Atal Bihari Vajpayee and others on communal disturbances in the country.                              | 3 hours<br>(To be taken up at 3 P.M. on Wednesday, the 13th May, 1970) |
| (4) Further discussion on the Motion regarding Report of the Study Team on Prohibition.  | 1 hour<br>(To be taken up at 5 P.M. on Thursday, the 14th May, 1970)   |
| (5) Further discussion on the Motion for Modification of the All India Service (Conduct) Rules, 1968 moved by Shri N. K. P. Salve on the 16th May, 1969. | $\frac{1}{2}$ hour.  |

NEW DELHI;

May 11, 1970

Vaisakha 21, 1892 (Saka)

G. S. DHILLON,  
*Chairman,*

*Business Advisory Committee*